

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 307
IB-1887(ND)2019
New IA-3559/2024

IN THE MATTER OF:
Corporation Bank

... **Applicant/Petitioner**

Versus

M/s. Sharma Kalypso Private Limited

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 19.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3559/2024: For the reasons stated therein, the IA is allowed and the 7th Quarterly Progress Report is kept on record, subject to all just exceptions.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)